NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP (IB) NO. 25/Chd/HP/2017.

In the matter of :

Mr. Nalin Tayal

Versus

....Applicant.

M/s. Dolphin Terra Firma Pvt. Ltd. and Ors.Respondents.

Present: Mr. Jatin Singal, Practising Company Secretary for Applicant. None for respondents.

After arguing for some time, the Authorised Representative for the

petitioner seeks and permitted to withdraw the instant petition.

Ordered accordingly.

-sd1-

(Justice R.P.Nagrath) Member (Judicial)

-sl1-

(Deepa Krishan) Member (Technical)

May 11, 2017 saini